

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.12.2019

ORDER NO. 285 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

On **18.12.2019** Hon'ble Mr. Justice Dilip Gupta, President will do Chamber work.

On **18.12.2019 at 10.30 a.m.** Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear Customs, Excise and Service tax Division Bench matters.

On **18.12.2019 at 10.30 a.m.** Sh. Anil Choudhary, Hon'ble Member (J) will hear Single Member matters.

By order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

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Asst. Registrar